GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1022 ANSWERED ON JULY 28, 2021

DUE PAYMENTS OF PMAY-U BY STATES

NO. 1022. DR. KIRODI LAL MEENA

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the payment has been made by the Central Government to State Governments for the beneficiaries under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) but State Governments have not made payments to the beneficiaries;
- (b) if so, the number of such States identified by the Central Government;
- (c) the State-wise details of the instructions given to State Governments by the Central Government so that the beneficiaries can get the due amount and the State-wise details thereof; and
- (d) the status of PMAY-U in Rajasthan and the district-wise details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

STRY OF HOUSING AND URBAN AFFA (SHRI KAUSHAL KISHORE)

(a) & (b): Under Pradhan Mantri Awas Yojana-Urban [PMAY-U], Central Assistance is extended to implementing agencies/ beneficiaries through States/ Union Territories (UTs) for providing houses to all eligible families/ beneficiaries in urban areas. The scheme has three Centrally Sponsored components namely, In-situ Slum Redevelopment (ISSR), Affordable Housing in Partnership (AHP) and Beneficiary- Led Individual House Construction or Enhancement (BLC) and one Central Sector component namely, Credit Linked Subsidy Scheme (CLSS). Under ISSR and AHP components, Central Assistance is released to State/UT Governments for implementation of sanctioned projects/ construction of sanctioned houses either through their implementing agencies or in partnership with private sector. However, under BLC component, Central Assistance is released to State/ UT Governments for onward transmission alongwith State share to the identified beneficiaries for construction of houses. State/ UT- wise details of Central Assistance released and expenditure reported through DBT thereof/amount released to beneficiaries for construction of houses under BLC is at Annexure-I.

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- (c): As per instructions provided in the scheme guidelines of PMAY-U, States/UTs are required to release Central Assistance along with the committed State share, preferably within 15 days from the date of receipt of Central Assistance in the State Level Nodal Agency (SLNA) account for release to implementing agencies, who in turn, wherever applicable, release the funds to eligible beneficiaries within 15 days from the receipt of the funds. Release of funds to beneficiaries is also subject to some other compliances such as beneficiary validation with Aadhaar, geo-tagging of construction stages, etc. Moreover, during Central Sanctioning & Monitoring Committee (CSMC) meetings and other review meetings, States/ UTs are advised to pass on the released funds to the beneficiaries within the stipulated time frame through DBT process in electronic mode to their bank accounts.
- (d): Under PMAY-U, 2,13,508 houses with Central Assistance of ₹3,783.30 crore have been sanctioned in Rajasthan as on 12.07.2021. Against this, Central Assistance of ₹2,212.94 crore has been released so far. Of the sanctioned houses, 1,29,395 houses have been grounded for construction; of which 1,03,837 houses have been completed/ delivered. District-wise details of houses sanctioned, constructed as well as central assistance sanctioned and released in Rajasthan under PMAY-U are at Annexure –II.

Annexure I referred to in reply to RSUQ No-1022 due for 28-07-2021

State/UT-wise details of Central Assistance released and expenditure incurred thereof/released to beneficiaries for construction of houses under Beneficiary Led Construction (BLC) component of PMAY-U

Component of Fivial 1-0								
Sr No.	Name of State/UT	Central Assistance Released (₹ in Cr.)	Expenditure incurred against Central Assistance (₹in Cr.)					
1	A&N Island(UT)	0.40	0.35					
2	Andhra Pradesh	4,873.99	2,003.82					
3	Arunachal Pradesh	67.31	26.53					
4	Assam	906.17	571.49					
5	Bihar	1,980.35	1,346.85					
6	Chandigarh(UT)	-	-					
7	Chhattisgarh	1,736.39	1,242.44					
8	UT of DNH ⅅ	12.37	9.23					
9	Delhi(NCR)	-	-					
10	Goa	0.36	0.02					
11	Gujarat	905.78	617.37					
12	Haryana	350.71	158.61					
13	Himachal Pradesh	80.61	70.71					
14	J&K(UT)	264.53	135.52					
15	Jharkhand	1,701.17	1,418.34					
16	Karnataka	1,188.96	839.05					
17	Kerala	932.63	932.63					
18	Ladakh(UT)	5.22	1					
19	Lakshadweep(UT)	-	1					
20	Madhya Pradesh	5,892.12	5,311.17					
21	Maharashtra	1,216.69	250.53					
22	Manipur	333.31	232.28					
23	Meghalaya	20.45	3.20					
24	Mizoram	161.84	83.67					
25	Nagaland	281.53	103.87					
26	Odisha	1,125.65	1,125.65					
27	Puducherry(UT)	119.65	94.17					
28	Punjab	366.94	197.63					
29	Rajasthan	45.24	28.40					
30	Sikkim	2.86	0.08					
31	Tamil Nadu	4,337.85	4,111.68					
32	Telangana	-	-					
33	Tripura	896.65	743.68					
34	Uttar Pradesh	12,428.75	9,830.89					
35	Uttarakhand	136.18	60.56					
36	West Bengal	3,872.34	3,268.17					
	Total	46,245.00	34,818.59					

Annexure II referred to in reply to RSUQ No-1022 due for 28-07-2021

District-wise details of Physical &Financia Iprogress in the State of Rajasthan under PMAY-U as on 12.07.2021

SI.No.	DistrictName	PhysicalProgressofconstructionofh ouses(Nos)			Financial Progress i.r.o .Central Assistance(₹in Cr.)	
		Sanctioned	Grounded	Constructed	Sanctioned	Released
1	Ajmer	9,263	6,236	3,513	168.89	91.27
2	Alwar	12,409	10,106	9,542	258.39	213.64
3	Banswara	930	659	454	16.17	8.55
4	Baran	6,138	661	309	93.72	15.72
5	Barmer	2,074	1,782	1,246	30.78	15.99
6	Bharatpur	4,188	1,163	522	68.78	15.61
7	Bhilwara	7,106	5,704	5,262	131.43	108.19
8	Bikaner	9,676	2,419	1,961	164.89	49.97
9	Bundi	4,949	1,618	272	75.25	20.15
10	Chittorgarh	5,982	3,751	2,172	133.89	74.42
11	Churu	11,083	212	195	167.05	4.25
12	Dausa	514	336	282	9.39	6
13	Dhaulpur	1,440	50	50	21.77	0.92
14	Dungarpur	608	531	221	10.34	6.47
15	Ganganagar	8,900	2,492	2,426	146.54	50.91
16	Hanumangarh	1,252	1,014	992	25.65	22.42
17	Jaipur	56,767	47,863	46,346	1,070.34	918.48
18	Jaisalmer	472	30	30	7.28	0.65
19	Jalor	1,425	707	135	21.58	6.16
20	Jhalawar	1,777	1,209	359	28.03	11.9
21	Jhunjhunu	4,060	825	409	60.86	8.59
22	Jodhpur	14,575	11,981	5,786	248.9	164.21
23	Karauli	1,053	592	44	16.03	4.29
24	Kota	11,428	8,939	8,326	201.78	122.78
25	Nagaur	5,889	1,264	1,158	88.12	17.32
26	Pali	3,059	2,494	1,168	49.57	28.15
27	Pratapgarh	1,955	946	588	50.36	29.34
28	Rajsamand	2,022	1,401	574	30.94	12.22
29	SawaiMadhopur	579	206	168	9.54	3.4
30	Sikar	5,024	3,510	3,411	86.64	63.07
31	Sirohi	1,647	1,074	380	25.55	9.45
32	Tonk	7,186	525	281	108.77	5.19
33	Udaipur	8,078	7,095	5,255	156.08	103.26
	Total	2,13,508	1,29,395	1,03,837	3,783.30	2,212.94